

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No119
Co. Appeal 28 of 2017

Order under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s

.....Applicant

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

Order delivered on ..30/11/2021

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Pavan S Godiawala Adv.
For the Respondent :Mr. Hamrish K Shah Adv.

ORDER

Learned Counsel for the Appellant states that all the pleadings of the appellant uploaded today which has not come on e-portal. Copy of application is available. Learned Counsel for the Appellant is directed to ensure that the documents come on record within a week.

List the matter for hearing on 03.01.2022.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Namit